NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

COMPANY APPLICATION NO.

PETITION NUMBER

: TCP/139/2016

NAME OF THE PETITIONER(S)

: K. G. Balasubramanian

NAME OF THE RESPONDENT(S) : M/s Propel Valves Private Limited & 5 others

UNDER SECTION

: 397/398, 402 and 403

S.No. Name (in Capital)

Represented by

Signature

MIS. CA. SIVA SHANKERRAN.

S. SATHYAGANELH.

P.M. VATSALA

In Akmylsomy AACSOCIOICS

Counsel for R-RE RANator (L. Juranteman)

ORDER

Shri G Sivashankaran, counsel for petitioner present. Ms P M Vatsala, counsel for respondents present. Both the counsels are directed to bring the parties to explore the possibilities of settlement between them as stated in the connected matter, TCP 121/2016. Put up on 21.03.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)